Government of Punjab Department of Health & Family Welfare (Health IV Branch)

To

All the Deputy Commissioners in the State of Punjab.
All the Civil Surgeons in the State of Punjab.

No. COVID-19/4HB4-2020/101 Dated, Chandigarh, the 12-05-2020

Subject : COVID-19 : Regarding screening of persons coming into the State and reaching their destinations without being screened.

Reference subject cited above.

2. The persons who are inbound to the State of Punjab are either coming in their own vehicles or vehicles of the State Government through passes issued by the Deputy Commissioners or through an understanding between the states. All the persons who are coming into the State through the authorised inlets on major roads as has been notified by the respective Deputy Commissioners are already being screened at the entry points and the data is being shared by the DCs of the districts bordering other states with the DCs of the States of residence/destination of these inbound persons.

3. It has been noticed that still some more persons are sneaking into the State through unauthorised inlets or are travelling in unauthorised vehicles. To stop the spread of Covid-19 in the State, it has been decided that all such persons should also be screened. The following response system of these persons needs to be put in place :-

- i) The Sarpanch and the Numberdars of the village should be instructed by the Deputy Commissioner to inform the SDM/Sector Officer or any other person as the DC would appoint about such persons as and when they reach their village.
- ii) In case of Municipal Committees and Municipal Corporations, the Municipal Councillors or Municipal Commissioners and an Executive Officers should be put on this duty.
- iii) As and when such a report is received by the SDM/Sector Officer or the person authorised by the DC, the Rapid Response Team (RRT) of that sector in which the area falls should immediately be activated and Medical Screening of these persons should be ensured.
- iv) The Civil Surgeons will ensure that the RRTs inform the concerned SMO and the District Control Room about any person who is found

symptomatic and such a person should be got tested, immediately and the protocol of the Health Department should be followed.

- v) The Supervisory Officer of the area and the Surveillance Officer will also ensure that all such persons follow the protocol issued by the Health Department from time to time.
- vi) The data of all such persons who have reached the villages, towns or cities by sneaking through the unauthorised entry points must be shared by the DCs with the State Control Room and by the Civil Surgeons with IDSP in the DHS office.

Secretary Health & Family Welfare Dated : 12-05-2020

Endst No: COVID-19/4HB4-2020/ 10ン

Copy of the above is forwarded to the Chief Secretary to Govt. of Punjab for information.

Secretary Health and Family Welfare

Endst No. COVID-19/4HB4-2020/ /0 3

Dated : 12-05-2020

Copy is forwarded to the following for information & necessary action :-

- All the Special Chief Secretary, Additional Chief Secretary, Principal Secretary, Administrative Secretary & Secretary to Govt. of Punjab for information.
- Principal Secretary to Govt. of Punjab, Department of Medical Education & Research.
- Sh. Rahul Tiwari, IAS, Secretary to Govt. of Punjab, Department of Employment Generation & Training-cum-Incharge of State COVID-19 Control Room (SCCR).
- 4) Director, Health Services, Punjab.
- 5) Dr Gagandeep Singh Grover, Nodal officer, COVID-19.

Secretary Health & Family Welfare

CC:

- 1) Principal Secretary to Govt. Punjab, Department of Health & Family Welfare
- 2) Under Secretary Health (G) & Under Secretary (S)